GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †3789

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

INCIDENTS OF RAPE IN POLICE STATIONS AND PRISONS

†3789.   SHRI MOHAMMAD AZAM KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of rape that occurred in police stations, prisons and Government and private hospitals during the last three years, year and State-wise;

(b) the number of accused arrested and offenders who are absconding after committing rape during the said period, State-wise; and

(c) the number of accused convicted and acquitted by court in the said incidents along with the number of such cases pending in court during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (c): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2016. The number of State/UT-wise Cases Registered, Persons Arrested, Persons Convicted and Persons Acquitted for Custodial Rape (Sec. 376C IPC) under Crimes against Women during 2014-2016 are at Annexure. Details of offenders who are absconding after committing rape is not maintained centrally.

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State/UT-wise Cases Registered (CR), Persons Arrested (PAR), Persons Convicted (PCV) and Persons Acquitted (PAQ) for Custodial Rape (Sec. 376C IPC) under Crimes against Women during 2014-2016

SL	State/UT	2014				2015				2016			
		CR	PAR	PCV	PAQ	CR	PAR	PCV	PAQ	CR	PAR	PCV	PAQ
1	Andhra Pradesh	0	0	0	0	1	1	0	0	0	0	0	0
2	Arunachal Pradesh	4	4	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	1	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	2	3	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	1	5	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	1	1	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	3	0	0	0	0	0	0	0	0	1	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	189	277	4	1	91	131	14	15	5	8	8	26
28	Uttarakhand	0	0	0	0	2	1	0	0	0	0	0	0
29	West Bengal	0	0	0	0	1	1	0	0	0	0	0	0
	TOTAL STATE(S)	**196**	**281**	**6**	**6**	**95**	**134**	**14**	**15**	**8**	**13**	**8**	**26**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	1	1	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	5	0	1	0	0	0	0	1	1	0	0
	TOTAL UT(S)	**1**	**5**	**0**	**1**	**0**	**0**	**0**	**0**	**2**	**2**	**0**	**0**
	TOTAL (ALL INDIA)	**197**	**286**	**6**	**7**	**95**	**134**	**14**	**15**	**10**	**15**	**8**	**26**

Source: Crime in India